

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

27

IA(IBC)(LIQ.)/20(MB)2024
IN C.P. (IB)/1161(MB)2022

CORAM:

MS. ANU J. SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 05.04.2024

NAME OF THE PARTIES:

Jsw Steel Limited

Vs

Geetapuram Port Services Limited

SECTION: 9, 33(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Nausher Kohli, Ld. Counsel for the Applicant present.
2. Heard the Counsel and perused the records. **Reserved for orders.**

Sd/-
ANU J. SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)